

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 17/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/242/2018  
PETITION NUMBER : CP/658/IB/2017  
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHE PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Preeti S. Arasu for Rajajopal + Rajumathian Advocates	Applicant	Preeti H

**ORDER**

Counsel for the applicant present. No representation on behalf of the respondent. Counsel for the applicant is directed to send notice to the respondent for appearance and for making submissions and file an affidavit in proof of the same. Put up on 27.07.2018.

*-sr*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sr*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)